

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 1367
ANSWERED ON 27.07.2021

PROMOTION OF ELECTRIC VEHICLES

1367. SHRI BASANTA KUMAR PANDA:

Will the Minister of HEAVY INDUSTRIES भारी उद्योग मंत्री be pleased to state:

- (a) whether the problem of pollution can be reduced to a great extent by use of electric vehicles;
- (b) if so, the details thereof;
- (c) whether the Government has issued any guidelines to promote electric vehicles keeping in view of the potential of electric mobility in the country; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI KRISHAN PAL GURJAR)

(a) to (d): Yes Sir, the problem of pollution can be reduced to a great extent by using electric vehicles. Therefore, Government formulated Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme in 2015 to reduce dependency on fossil fuel and to address issues of vehicular emissions. At present, Phase-II of FAME-India Scheme is being implemented for a period of 5 years w.e.f. 01st April, 2019 with a total budgetary support of Rs. 10,000 crores. This phase of scheme is mainly focused for public and shared transportation, except e-2 wheelers, where privately owned e-2Ws are also being supported through incentives.

Further, following initiatives have also been taken up by the Government of India for promotion of electric vehicles in the country-

- (i) GST on electric vehicles has been reduced from 12% to 5%; GST on chargers/ charging stations for electric vehicles has been reduced from 18% to 5%.
- (ii) Ministry of Power released a notification on charging infrastructure standards permitting private charging at residences and offices.
- (iii) Ministry of Road Transport & Highways (MoRTH) announced that battery-operated vehicles will be given green license plates and be exempted from permit requirements.
- (iv) MoRTH issued a notification advising states to waive road tax on EVs, which in turn will help reduce the initial cost of EVs.
- (v) Ministry of Housing & Urban Affairs (MoHUA) amended the Model Building Byelaws 2016 to establish charging stations and infrastructure in private and commercial buildings.
